

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 10
Cont. A (IBC) No. 09/JPR/2023
IA No. 203/JPR/2024
CP No. (IB)- 26/7/JPR/2020
Under Section 7 of IBC, 2016

In the matter of:

P.S. Metal Works

.... Financial Creditor/Applicant

Versus

M/s Jeph Bev Pvt. Ltd.

...Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Nitin Chhatwani, Adv.

For the Respondent : Vasu Goyal, Adv.

ORDER

Cont. A (IBC) No. 09/JPR/2023

Heard Mr. Nitin Chhatwani, Adv. appearing on behalf of Mr. Nitesh Srivastava, Adv. for the Petitioner. Mr. Vasu Goyal, Adv. appearing on behalf of the Respondent. Three days' time has been sought to make compliance of the order. List the IA on 29.04.2024.

IA No. 203/JPR/2024

This is 2nd Progress Report of the period covered from 01.01.2024 to 31.03.2024 under Regulations 5(1) (c) and 15 of IBBI (Liquidation Process)

Sdr

Sdr

Regulation, 2016. This report is taken on record subject to just exceptions. IA No. 203/JPR/2024 stands disposed of accordingly.

List the matter on 29.04.2024.

Sdr

(Rajeev Mehrotra)
Technical Member

Sdr

(Deep Chandra Joshi)
Judicial Member

April 22, 2024